

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.1418/2017

This the 28<sup>th</sup> day of April 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Amit Misra aged about 45 years,  
S/o Sri Chandra Kanta Misra  
Working as Deputy Conservator of Forest Group A  
R/o House No.5, Type V,  
Akansha Parisar, Pocket B, Sector F,  
Janki Puram, Lucknow - Applicant

(Mr. P.P. Khurana, senior counsel assisted by Mr. Manu Parashar)

Versus

1. Union of India  
Through the Secretary,  
Ministry of Environment, Forests & Climate Change,  
Indira Paryawaran Bhawan,  
Jor Bagh Road, New Delhi-110003
2. Ministry of Environment, Forests & Climate Change,  
Through the Secretary,  
Indira Paryawaran Bhawan,  
Jor Bagh Road, New Delhi-110003 - Respondents

**O R D E R (ORAL)**

**Hon'ble Mr. V. Ajay Kumar, Member (J):**

Learned senior counsel for the applicant, after arguing to some extent, seeks leave of this Tribunal to withdraw the OA with liberty to make an appropriate representation to the respondents.

2. Accordingly, the OA is dismissed as withdrawn with the liberty as aforesaid. No costs.

**( K.N. Shrivastava )  
Member (A)**

**(V. AJAY KUMAR)  
Member (J)**

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